

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**C.P.77/2016**

**IN THE MATTER OF:**

EMAAR MGF Land Pvt. Ltd.  
MGF Development Ltd.

.... Applicant/petitioner

**Order under Section 391 (2) & 394, 100 to 104 of the Companies Act**

**Order delivered on 09.10.2017**

**Coram:**

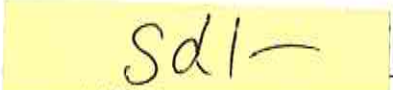
**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

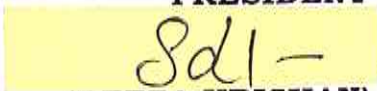
**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner	:	Dr. U.K. Chaudhary, Sr. Adv. Mr. Rajeev Goel, Mr. Himanshu Vij, Adv. Mr. J.S. Bakshi, Mr. Naman Malhotra, Adv.
For the Respondent	:	Mr. Mohit Jolly, Mr. Pranay Agrawala, Adv.
For the Objectors	:	Mr. V.K. Bhatnagar & Mr. Anurag Bhatnagar, Adv. in CA No. 147/2017  Mr. Ashish Bhagat, Mr. Akshat Gupta, Mr. Ritik Malik, Advocate for objectors In A. Controls Pvt. Ltd.
For the RD(NR)/ROC Delhi	:	Mr. Manish Raj, Company Prosecutor

**ORDER**

Order reserved.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

09.10.2017  
V. Sethi